

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MP JAYPEE COAL
FIELDS LIMITED**

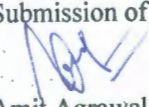
1.	Name of Corporate Person	M/s. MP Jaypee Coal Fields Limited
2.	Date of Incorporation of Corporate Person	04/01/2010
3.	Authority Under Which Corporate Person is Incorporated/Registered	Registrar of Companies, Gwalior
4.	Corporate Identity Number /Limited Liability Identity Number of Corporate Person	U10100MP2010SGC022879
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Person	Jaypee Nagar Rewa, Madhya Pradesh-486450
6.	Liquidation Commencement Date of Corporate Person	06/02/2023
7.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Name: Mr. Amit Agrawal Address: H-63, Vijay Chowk, Laxmi Nagar, Delhi-110092 Email Address: amitagcs@gmail.com Contact No.: 01143019279 Registration Number: IBBI/IPA-002/IP-N00185/2017-18/10456
8.	Last Date for Submission of Claims	08/03/2023

Notice is hereby given that the M/s MP Jaypee Coal Fields Limited has commenced voluntary liquidation on 06/02/2023.

The stakeholders of M/s MP Jaypee Coal Fields Limited are hereby called upon to submit a proof of their claims, on or before 08/03/2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Amit Agrawal
(Liquidator)



Date: 08/02/2023
Place: Delhi